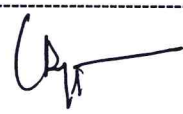


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.23/ BB/ 2017	-	For filing OL report	230/ 232	Bliss Rentals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	B K.V SATISH 8884321353	PETITIONER	

Counsel for petitioner is present. Report from RD is received. Report from ROC is not received. Await report from ROC. Report from OI is also not filed. Await report from OL.

For furnishing comments on the RD report if any, list it on 17.11.2017.


MEMBER (J)


MEMBER (T)